## Sixteenth Loksabha

an>

Title: Rajya Sabha concurred in the recommendation of the Lok Sabha to appoint two Members of Rajya Sabha to the Joint Committee on Offices of Profit at its sitting held on Thursday the 10th August 2017.

SECRETARY-GENERAL: Madam Speaker, I have to report the following message received from the Secretary-General of Rajya Sabha:-

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Thursday, the 10<sup>th</sup> August, 2017 adopted the following Motion in regard to the Joint Committee on Offices of Profit (JCOP):-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do elect two Members of the Rajya Sabha to the Joint Committee on Offices of Profit in the vacancies to be caused by the retirements of Shri Dilipbhai Pandya and Shri Sukhendu Sekhar Roy from the Rajya Sabha on 18<sup>th</sup> August, 2017 and resolves that the House do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, two Members from amongst the Members of the House to the said Joint Committee, to fill the vacancies with effect from 19<sup>th</sup> August, 2017."

2. I am further to inform the Lok Sabha that in pursuance of the above Motion, Shri Manas Ranjan Bhunia and Shri Mahesh Poddar, Members, Rajya Sabha have been duly elected to the said Committee.' <u>12.02 ½ hrs</u>